

CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH, NEW DELHI.

CP-288/99 in OA-1985/99

(26)

New Delhi this the 6th day of December, 2000.

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)
Hon'ble Dr. A. Vedavalli, Member(J)

1. Dilshad Bano
2. Sanjay Kumar
3. Manoj Kumar
4. Yogendra Mehto
5. Satbir Singh S/o Sh. Dharam Singh
6. Satish Kumar
7. Subash Chand S/o Sh. Bhopal Singh
8. Mithilesh Paswan
9. Chander Pal
10. Shiv Singh Rawat
11. Pratap Singh Rana
12. Jasbir Singh Panwar
13. Raj Kumar S/o Sh. Ram Diyaji

(All C/o Dilshad Bano R/o D-34, Laxmi Garden, Gali No.2, Loni Road Ghaziabad. Presently at New Delhi)

(through Dr. Surat Singh, Advocate)

Versus

1. Sh. Vijay Jutsy,
Commissioner of Customs(Admn.),
IGI Airport, New Delhi.
2. Sh. Pradeep Saxena,
Dy. Commissioner of Customs
(Administrator), Office of
the Commissioner of Customs,
New Customs House, New Delhi-37.
3. Sh. P.G. Mankad,
Secretary,
Ministry of Finance,
Dept. of Revenue,
General Administration(R),
North Block, New Delhi. Respondents

(through Sh. R.R. Bharti, Advocate)

ORDER (ORAL)

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)

Heard both sides on CP-288/99 alongwith
OA-1985/99.

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2. CP-288/99 has been filed alleging contumacious disobedience of the Tribunal's interim order dated 10.09.99 in OA-1985/999.

3. On the previous date applicants counsel Dr. Surat Singh had alleged that although the interim directions had restrained respondents from replacing the services of applicants with freshers and outsiders, respondents had engaged freshers and outsiders in their Delhi office.

4. Respondents have denied these assertions in their reply, which Dr. Surat Singh now accepts. He, however, states that vacancies of casual labourers are available in the Faridabad office of respondents and ^{he has} ~~he~~ shown us a copy of respondents letter dated 15.09.2000 inviting quotations from contractors for providing house keeping and cleaning duties in the Faridabad office. Dr. Singh states that applicants can very well discharge the aforesaid duties of house keeping and cleaning.

5. Subject to work available in the Faridabad office, respondents should consider engagement of applicants, who are willing to work there in preference to juniors, outsiders and contract labourers.

6. CP-288/99 alongwith OA-1985/99 stand disposed of accordingly. Notices are discharged.

No costs.

A-Vedavalli

(Dr. A. Vedavalli)
Member (J)

S.R. Adige
(S.R. Adige)

Vice Chairman (A)